

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2596**

**TO BE ANSWERED ON THE 11TH AUGUST, 2021/ 20 SRAVANA, 1943 (SAKA)
NCRB DATA ON CRIMES AGAINST WOMEN WITH DISABILITY**

2596. DR. V. SIVADASAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the National Crime Records Bureau (NCRB) maintain statistics of sexual and domestic assaults on women with disabilities as a separate category;**
- (b) if so, the details thereof;**
- (c) if not, the reasons therefor;**
- (d) considering the increasing number of such crimes against women with disabilities, whether Government feels the need to make such a recommendation to the NCRB; and**
- (e) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) : Yes, sir.

(b) : The National Crime Records Bureau publishes crime statistics in its annual publication "Crime in India". The latest report is for the year 2019.

As per published report, a total of 116 cases were registered in the year 2019 for rape on women with mental or physical disability.

(c) to (e): Do not arise in view of reply given in part (a) above.
